

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. I.A. 1706/2020 IN C.P.(IB)-4119(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.11.2020**

NAME OF THE PARTIES: Netcore Solutions Pvt Ltd

V/S

Mobisoft Technology India Pvt Ltd .

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Mr. Prakhar A. Tandon, counsel for the applicant is present. None appeared on behalf of the respondent. counsel for the applicant is directed to serve one more notice on the respondent clearly indicating next date of hearing. List this matter on 17.12.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)